

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2556  
ANSWERED ON:28.08.2012  
TRANSFER OF AREAS TO GTA  
Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the leaders of Gorkha Janmukti Morcha have conveyed their displeasure to the Union Government about the transfer of areas in the Terai and Dooars regions of north Bengal to the Gorkhaland Territorial Administration (GTA); and

(b) if so, the details thereof along with the objections on the recommendations of the GTA in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Yes, Madam.

(b): Government of West Bengal had constituted a High Powered Committee to look into the issue of inclusion of additional areas including Terai and Dooars in the Gorkha Territorial Administration (GTA). This Committee had recommended inclusion of only five mouzas, i.e., i) M.M. Terai, ii) Gulmakhari, iii) Purba Karaihari Chhat in Siliguri Terai and iv) Samsing TG and v) Chalaoni TG in Dooars area of Jalpaiguri District in the GTA in its report out of a total of 398 mouzas based on the principle of contiguity, compactness and 50% Gorkha majority required. Based on the representation of the Gorkha Janmukti Morcha on the report, State Government has constituted a three member Fact Verification Committee (FVC) to look into the factual aspects of High Powered Committee report.